

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated, Patna the 15<sup>th</sup> December, 2025**

No.2861 A The services of following Civil Judge (Junior Division) appointed on the basis of the result of 31<sup>st</sup> Judicial Service Competitive Examination are hereby confirmed after completion of two years of satisfactory service w.e.f the date indicated against their respective names :

Sl. No.	Name of the Officer, designation and present place of posting	Date of Confirmation
1.	Ms. Hari Priya, Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.), Vaishali at Hajipur	12.05.2025
2.	Ms. Saleha Sabiha, Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.), Danapur, Patna	12.05.2025
3.	Sri Ratan Kumar Paswan, Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.), Uda-Kishunganj, Madhepura	12.05.2025
4.	Sri Suraj Kumar Choudhary, Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.), Uda- Kishunganj, Madhepura	12.05.2025

**By order of the High Court**

**Sd/- P.K Malik**

**Registrar General**

**Memo No. 103428-103439 /Dated, Patna the 15<sup>th</sup> December, 2025**

Copy forwarded to the Additional Chief Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claim & Pay Fixation Cell, Finance Department, Govt. of Bihar, Patna / Member Secretary, Bihar State Legal Service Authority, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / S.O. I/c Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/c Selection & Appointment Cell, Patna High Court, Patna / Sr. Programmer, Patna High Court, Patna / The Principal District & Sessions Judge, Vaishali at Hajipur / Patna / Madhepura for information and communication to the officers concerned.

  
**Registrar General**